NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1376/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Excellent Investigation and Security Services

V/s.

Click Telecome Private Limited.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE 1. Mr. Sheeting Shah Courset its 1. MR. Sheelang Shah Counsel ilb Mr. Abhineet

I, undertake to give notice to the Respondent in respect of the hearing to be held on 16th November, 2017

- The Learned Representative of the Petitioner is present. 1.
- 2. This matter is listed for the first time.
- The Petitioner undertakes to serve notice and intimate the next date to other 3. side. For want of time adjourned to 16.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017.

Sd/-

M.K. Shrawat Member (Judicial)

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